
(2017) 12 DEL CK 0274

In the Delhi High Court

Case No : MAC. Appeal No. 750 Of 2015, Civil Miscellaneous No. 31347 Of 2015

New India Assurance Co Ltd

APPELLANT

Vs

Harpal Singh & Ors

RESPONDENT

Date of Decision : 11-12-2017

Acts Referred:

Citation : (2017) 12 DEL CK 0274

Hon'ble Judges : Sunil Gaur, J

Bench : Single Bench

Advocate : Pankaj Seth, Devender Kumar Sisodia

Final Decision : Disposed Of

Judgement

S. No.,Head,Amount

1., "Loss of dependency (Rs.2,56,224/- X

17)", "Rs.43,55,808/-

2., Loss of love and affection to child, "Rs.1,00,000/-

3., Loss of love and affection to parents, "Rs.1,00,000/-

4., For funeral expenses, "Rs.25,000/-

5., Loss of estate, "Rs.1,00,000/-

6., Loss of consortium, "Rs.1,00,000/-

, Total, "Rs.47,80,808/-

S. No.,Head,Amount

1., "Loss of dependency (Rs. 2,56,224/- X 50% X 17 X

150/100)", "Rs. 32,66,856/-

2., For funeral expenses, "Rs. 15,000/-

3, Loss of estate, "Rs. 15,000/-

, Total, "Rs. 32,96,856/-